

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 18.01.2024 After Court-I Hearings**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1906/2023 IA (IBC)/53/2024 in Company Petition IB/296/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Manjeera Retail Holdings Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Catalyst Trusteeship Limited</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Manjeera Retail Holdings Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1906/2023 IA (IBC)/53/2024**

**Present:** Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Mr. Srikant Rathi for the Respondent.

Ld. Senior Counsel Mr. Ranji Srinivasan, Mr. Palash, Ms. Namrata S.

Mr. Kartik for COC.

Matter to be posted before the regular bench on 30.01.2024.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**